

OFFICE OF PR. DISTT & SESSIONS JUDGE POONCH

To

The Deputy Registrar,
Hon'ble High Court Of J&K,
Srinagar.

No:- 881 PDSJP

Dated.- 13-09-2018/

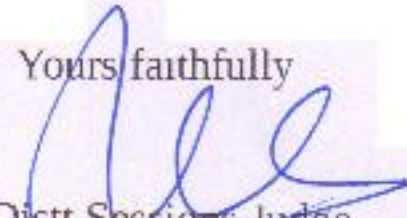
Subject :- Statement regarding information of opening balance, institution disposal and pendency of cases related to Crime against Woman and Crime against Woman from the last five years (Years Wise).

Sir

Kindly find enclosed herewith the details regarding opening balance, institution disposal and pendency of cases related to Crime against Woman from the last five years (Years Wise) with reference to letter No. 348-93/Sts dated 29-08-2018 of Hon'ble J&K High Court.

S.No	Year	Name of the Court	Opening balance	Institution	Disposal	Pendency
01	2013	District Poonch Consolidate	142	78	122	98
02	2014	Do	106	95	103	114
03	2015	Do	114	148	115	147
04	2016	Do	147	126	118	155
05	2017	Do	155	147	154	146

Yours faithfully


Pr Distt Sessions Judge
Poonch

OFFICE OF PR. DISTT & SESSIONS JUDGE POONCH

To

The Deputy Registrar,
Hon'ble High Court Of J&K,
Srinagar.

No.- 881 PDSJP

Dated:- 13-09-18

Subject - Statement regarding information of opening balance, institution disposal and pendency of cases related to Crime against Children and Crime against Woman from the last five years (Years Wise).

Sir

Kindly find enclosed herewith the details regarding opening balance, institution disposal and pendency of cases related to Crime against Children from the last five years (Years Wise) with reference to letter No. 348-93/Sts dated 29-08-2018 of Hon'ble J&K High Court.

S.No	Year	Name of the Court	Opening balance	Institution	Disposal	Pendency
01	2013	District Poonch Consolidate	01	Nil	Nil	01
02	2014	Do	01	01	01	01
03	2015	Do	01	Nil	Nil	01
04	2016	Do	01	02	Nil	03
05	2017	Do	03	Nil	Nil	03

Yours faithfully


Pr Distt Sessions Judge
Poonch